

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 11<sup>th</sup> of June, 2024

**NO.HC.VII-54/2024/5123/A###** In partial modification of this Registry's earlier notification **No.HC.VII-54/2024/4128/A** dated **06.05.2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam Judicial Service to attend the "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f **20-06-2024 to 22-06-2024** from **10:00 a.m. to 05.15 p.m.** instead of 13-06-2024 to 15-06-2024 at the Judicial Academy, Assam.

Sl. No	Name of the Officer	Designation and place of posting
1.	Smti. Zubee Chaliha	Addl.Chief Judicial Magistrate,Sivasagar
2.	Shri Saumarjyoti Dutta	Sub-Divisional Judicial Magistrate(M),Sivasagar

The nominated Officers are requested to report at the venue(Judicial Academy,Assam) **on 20.06.2024 at 9.30 A.M.** for the aforementioned orientation programme.

By Order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-54/2024/5124/A Dated: 11-06-2024**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt,i/c.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The District and Sessions Judge, Sivasagar,  
***She is requested to inform the concerned Judicial Officers from his/her district about this notification.***
6. Smti Zubee Chaliha, Addl. Chief Judicial Magistrate, Sivasagar.
7. Shri Saumarjyoti Dutta, Sub-Divisional Judicial Magistrate (M), Sivasagar.
8. The nominated Judicial Officers.

- a. The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **13-06-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

9. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***
10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR (JUDICIAL)**